

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5329
ANSWERED ON:14.08.2014
IRREGULARITIES IN RECRUITMENT
Somaiya Dr. Kirit

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any complaint regarding irregularities in railway recruitment has been reported to the Railways during the current year;
- (b) if so, the details thereof along with the action taken thereon by the Railways;
- (c) whether it is a fact that CBI has unearthed a recruitment scam and arrested some railway officials along with some candidates; and
- (d) if so, the details thereof along with the action taken by the CBI/Railways against the persons found responsible?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA)

(a) & (b): In the current year, six complaints variously alleging leakage of question paper, involvement of outsiders in recruitment, submission of fake documents by candidates and non-recruitment of a qualified / selected candidate have been taken up for investigation.

(c) & (d): In the lead up to the written examination that was scheduled to be held in Bangalore on 29.06.2014 for the recruitment of Assistant Loco Pilots and Technicians, the Central Bureau of Investigation (CBI) had inputs indicative of a probable leak of its question paper. In pursuance of the checks / raids conducted, the CBI arrested one official of South Western Railway, thirteen candidates and one other outsider. The CBI has since registered a criminal case in the matter.